## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 251/16

PETITION NUMBER

TP 235/17

NAME OF THE PETITIONER (S) :

MARLABS INNOVATIONS PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

**PHONE NUMBER** 

REPRESENTATION BY WHOM

1. SAJIP JOHN

SPJ Zegal

Advocate Le potitione.

Counsel for Petitioner Company is present. This is a case transferred from the Hon'ble High Court of Karnataka at Bangalore. Notices to be issued to the authorities contemplated under Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 31.03.2017.

MEMBER (J)

MEMBER (T)